

Plans for Checking Erosion in Ganga Basin

*1268. Shri Madhu Limaye: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Governments of Bihar, Uttar Pradesh and West Bengal have prepared any plans jointly or singly for checking erosion in the Ganga Basin;

(b) whether any such plans have been submitted to the Centre; and

(c) if so, the reaction of Government thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No joint plan has been prepared by Bihar, Uttar Pradesh and West Bengal for checking erosion in the Ganga Basin. A number of schemes for checking erosion have, however, been executed or are being executed by the State Governments as a part of the flood control programme. These include protective works at Varanasi, Ballia, Kankhal, Mirzapur, etc., in U.P. and at Buxur, Sultanganj, Monghyr, Patna, Mansi and in the left bank of Ganga upstream of the Rajendra Bridge in Bihar. More anti-erosion schemes are proposed to be taken up in future.

(b) and (c). The schemes as and when submitted to Central Government are technically examined and suggestions for modifications, improvements, etc., if any, are communicated to the State Governments.

परमाणु हथियार के प्रभाव से बचने के लिये शोध

*1269. श्री विभूति मिश्र : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि स्वास्थ्य मन्त्री ने 27 दिसम्बर, 1965 के अपने लखनऊ के भाषण में यह कहा था कि युद्ध में प्रयोग किये जाने वाले परमाणु हथियारों के प्रभाव से बचने के लिये किसी शोध की खोज की जानी चाहिये ;

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ; और

(ग) इसका व्यौरा क्या है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) 27 दिसम्बर, 1965 को लखनऊ में अपने भाषण में मैंने यह भाषा व्यक्त की थी कि कुछ दिनों में परमाणु हथियारों के दुष्प्रभावों से बचने के लिये तथा उनकी चिकित्सा के लिए कोई शोध निकाली जा सकेगी ।

(ख) और (ग). यह सुझाव भारतीय चिकित्सा अनुसन्धान परिषद्, रसा विज्ञान संगठन और परमाणु ऊर्जा आयोग के पास भेज दिया गया है ।

Development of Land by Bharat Sewak Samaj

*1270. Shri Hari Vishnu Kamath: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the Bharat Sewak Samaj was awarded a contract at 22 per cent. above the estimated cost for development of land at Kalkaji;

(b) whether it was stipulated in the contract that if the work was not completed in ten months from the date of award of the contract, compensation for delay in execution would be levied;

(c) whether the work has been completed according to the terms of the contract;

(d) if not, whether compensation has been levied;

(e) if so, the quantum thereof; and

(f) if not, the reasons therefor?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) Yes.

(c) No.

(d) to (f). On the failure of the Samaj to complete the work, their